

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3753
TO BE ANSWERED ON 18.12.2024**

**STATUS OF ROBs/RUBs IN NELLORE DISTRICT,
ANDHRA PRADESH**

3753. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether 11 ROB/RUBs have been taken up in Nellore district of Andhra Pradesh;**
- (b) if so, the status of each of the ROB/RUB and the expected timing of completion thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING
AND ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (c): Sanctioning of works of Road over Bridges (ROBs)/Road under Bridges (RUBs) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROB/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:

Period	ROBs/RUBs constructed
2004-14	4,148 Nos.
2014-24	11,945 Nos. (about three times)

As on 01.04.2024, 4200 Nos. ROBs/RUBs are sanctioned at the cost of ₹ 92,692 crore on Indian Railways including 248 Nos. at cost of ₹ 7,309 crore in the state of Andhra Pradesh.

Presently, 12 Nos. ROBs/RUBs works are sanctioned in Nellore district, which are at various stages of planning and execution. The details of ROB/RUB is appended as annexure.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

ANNEXURE REFFRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3753 TO BE ANSWERED ON 18.12.2024

Details of sanctioned works of ROBs/RUBs in Nellore District are as under:-

SN	LC No.	Location / Section	Remarks
1	158	Kavali yard	ROB - Work in Railway portion has been completed. Approach work has been taken up.
2	113	Vedayapalem-Nellore	ROBs at these locations have been sanctioned. Preparation of DPR has been taken up.
3	112	Vedayapalem-Nellore	
4	144	Alluru Road-Bitragunta	
5	128	Venkatacahahalam-Tenali	ROB – preparation of revised estimate has been taken up.
6	107	Venkatacahahalam Yard	ROB – Preparation of DPR and GAD has been taken up.
7	102	Gudur-Manubolu	ROB - Alignment plan has been finalised. Preparation of GAD & Detailed estimate has been taken up.
8	122	Padugupadu Yard	ROB – preparation of revised estimate has been taken up.
9	177	Tettu-Ulavapadu	RUB - work has been taken up.
10	155	Sri Venkateswarapalem - Kavali	RUB - work has been taken up..
11	154	Kavali - Sri Venkateswarapalem	RUB – Contract terminated. Work of re-tendering has been taken up.
12	106	Gudur-Vijaywada	RUB work has been taken up under multi-tracking project.